1861

- 1. Dr. Zakir Hussain, Vice-President of India.
- 2. Mr. Justice K. Subba Rao, Chief Justice of India.
- 3. Mr. Justice Khaleel Ahmad, Chief Justice, Orissa High Court.
- 4. Mrs. Vijayalakshmi Pandit, Member of Parliament.
- 5. Mr. N. A. Palkhivala, Director, Tata Industries.
- 6. Dr. D. S. Reddi Vice-Chancellor, Osmania University.
- 7. Mr. M. Chalapathi Rau Editor, National Herald, Lucknow.
- (b) The Jury has decided to make the first Award to U Thant, Secretary General of the United Nations.
- (c) Yes, Sir; depending on the decision of the Jury.

REFUSAL OF ENTRY OF THE TANKER AT CALCUTTA

- 344. SHRI ARJUN ARORA: the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that the tanker Hydrophane carrying Kerosene was refused entry into the King George's Dock at Calcutta;
- (b) if so, what are the reasons therefor; and
- (c) the date on which the tanker was refused entry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) and (c) Do not arise.

CIVILIANS KILLED AND INJURED BY REBEL Mizos

to Questions

345. SHRI ARJUN ARORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of civilians (i) killed, and (ii) injured, by rebel Mizos till the 30th September, 1966;
- (b) the compensation paid to the bereaved families and the injured civilians?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (b) Information is being collected from the Government of Assam and will be laid on the Table of the House in due course.

Non-submission of annual Returns BY TRADE UNIONS

346. SHRI T. V. ANANDAN: the Minister of LABOUR, EMPLOY-MENT AND REHABILITATION be pleased to state:

- (a) whether it is a fact that out of the total number of registered Trade Unions in the country, half of them do not submit their Annual Returns; if so, whether there are any proposals to persuade such Unions to submit their returns to the Registrars yearly;
- (b) if not, what are the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-AND REHABILITATION MENT (SHRI SHAH NAWAZ KHAN): (a) and (b) Exact figures of Trade Unions which do not submit annual returns are not readily available but figures available from certain States show that the proportion is much less than half. Steps are taken by the State Government authorities concerned to cancel the registration of those Unions which do not submit the Annual Returns